

(c) Any document showing date of birth or age issued by any Government Institution/Agency, like identity card, ration card, driving licence, passport, educational certificate, certificate from local bodies like Panchayat/ Corporation/Municipality or any other authentic and recognised document, is accepted as proof of age.

[Translation]

Projects Under R.S.P.

2040. SHRI JUAL ORAM : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Mines division in Rourkela Steel Plant have been separated from the Plant;

(b) if so, the reasons therefor;

(c) whether Rourkela Steel Plant running into losses due to this separation; and

(d) if so, the measures proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) Mines under Mines Division of Rourkela Steel Plant were brought under RMD, an umbrella organisation of SAIL for raw materials, in the year 1990. RMD was formed to improve efficiency of the mines and despatch of raw materials to the Steel Plants as per requirement, to have perspective planning in the area of raw materials, for development of new sources to meet future requirements of Steel Plant of SAIL etc.

(c) and (d) Rourkela Steel Plant is not running into losses on account of separation of its mines division.

[English]

Plan for Second Terminal at Tambaram

2041. SHRI T.R. BALU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to make Tambaram as a second terminal to Chennai Egmore like Hazrat Nizamuddin in Delhi and Dadar in Mumbai; and

(b) if so, the time by which it is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

Urban Basic Services for the Poor

2042. SHRI BHARTRAHARI MAHATAB :
SHRI BASU DEB ACHARIA :
SHRI RAJO SINGH :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the cities developed under the Urban Basic Services for the poor in the country, State-wise;

(b) the amount allocated under the programme during each of the last three years, city-wise; and

(c) the achievements made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) The State-wise list of towns covered under the Scheme of Urban Basic Services for the poor is given in the enclosed Statement-I.

(b) City-wise details were not monitored. The details of funds released State-wise for the UBSP programme during the years 1995-96, 1996-97 and 1997-98 are given in the enclosed Statement-II.

(c) UBSP programme which has subsumed into Swarna Jayanti Shahari Rozgar Yojana (SJSRY) w.e.f. 1.12.97 was a continuous process; a total number of 95 lakhs urban poor were benefitted by the programme, as reported by the States.

Statement-I

List of UBSP Towns

ANDHRA PRADESH

1. Guntakal
2. Hindupur
3. Ichapuram
4. Amadalavalasa
5. Vizianagarum
6. Bobbili
7. Parvathipuram
8. Salur
9. Nizamabad
10. Kamareddy
11. Adoni
12. Nindyal

13. Yemmiganoor
14. Alwal
15. Vikarabad
16. Tandur
17. Khammam
18. Palvancha
19. Kothagudem
20. Yellandu
21. Kurnool
22. Rajamundry
23. Kakinada

ARUNACHAL PRADESH

1. Itanagar
2. Nhaharlagun
3. Posighat
4. Along
5. Tezu

ASSAM

1. Jorhat
2. Silchar
3. Guwahati
4. Dibrugarh

BIHAR

1. Darbhanga
2. Munger
3. Gaya
4. Bhagalpur
5. Bihar Sharif
6. Arrah
7. Jamshedpur
8. Dhanbad
9. Chapra
10. Bokaro
11. Simdega
12. Jamtara
13. Latchar
14. Kharsawan

15. Patna
16. Muzaffarpur
17. Ranchi
18. Katihar

GOA

1. Mapusa
2. Valpoi
3. Canacona
4. Bicholim
5. Quepem
6. Marmagoa

GUJARAT

1. Ahmedabad
2. Jamnagar
3. Navsari
4. Nadiad
5. Petlad
6. Junagarh
7. Baruch
8. Rajpipla
9. Bhuj
10. Valsad
11. Limdi
12. Porbandar
13. Gandhidham
14. Bardoli
15. Anand
16. Godhra
17. Modasa
18. Jambusar
19. Surendranagar
20. Wadhwan
21. Veerawal
22. Una
23. Mangrol
24. Vyara
25. Surat

26. Bhavnagar

27. Mehsana

HARYANA

1. Faridabad

2. Sonapat

3. Gurgaon

HIMACHAL PRADESH

1. Paonta Sahib

2. Kangra

3. Nalagarh

JAMMU AND KASHMIR

1. Jammu

2. Srinagar

KARNATAKA

1. Raichur

2. Bellary

3. Hospet

4. Shiraguppa

5. Kampli

6. Koppal

7. Bijapur

8. Terdal

9. Jamkandi

10. Gulbarga City

11. Yadgir

12. Chincholi

13. Shorapur

14. Mandya

15. Maddur

16. Malavalli

17. Shimoga

18. Kollegal

19. Chitradurga

20. Hiriyur

21. Davahere

22. Mulbagal

23. Chamaraj Ngr

24. Shikaripur

25. Sagar

26. Channagiri

27. Shiralakoppa

28. Bhadrawati

29. Hubli D. Corpn.

30. Gadagbetageri

31. Haveri

32. Arasikeri

33. Holenarapur

34. Belur

35. Humnabad

36. Chitaguppa

37. Athani

38. Soundatti

39. Konnur

40. Koduchi

41. Birur

42. Kadur

43. Bangalore City Corporation

44. Mysore City Corporation

45. Gowribidanur

KERALA

1. Pertattinkara

2. Varkkala

3. Punalur

4. South Paravur

5. Periathalmana

6. Chavakkad

7. Malappuram

8. Tirur

9. Vadakara

10. Thalassery

11. Kannur

12. Kanhangad

13. Manjeri

14. Kozhikode

15. Thiruvananthapuram
16. Kollam
17. Alappuzha

MADHYA PRADESH

1. Berasia
2. Katni
3. Guna
4. Kharsia
5. Rajnandgaon
6. Rewa
7. Burhnpur
8. Bhopal
9. Jabalpur
10. Khandwa

MAHARASHTRA

1. Bomaby
2. Amaravati
3. Kalyan
4. Aurangabad
5. Sholapur
6. Kolapur
7. Nagpur
8. Jejur
9. Vengurla
10. Saswad
11. Wardha
12. Yavatmal
13. Jalgaon
14. Kupwad
15. Ulhasnagar
16. Mira Bhayandar
17. Sinnar
18. Bhagur
19. Gangakhod
20. Bid
21. Chandrapur
22. Akola

23. Malegaon
24. Nanded
25. Mowad
26. Bhondiya
27. Bhusawal
28. Gadhiroli
29. Jalna
30. Lattur
31. Chopda
32. Nasik
33. Deglur
34. Dhule
35. Parbhani

MANIPUR

1. Imphal
2. Kakching
3. Sekmai
4. Moirang
5. Kakching

MEGHALAYA

1. Shillong
2. Baghmara
3. Resubelpara

MIZORAM

1. Aizwal

NAGALAND

No town

ORISSA

1. Kendrapara
2. Jajpur
3. Talcher
4. Chhatrapur
5. Berahampur
6. Phulbani
7. Koraput
8. Jagatsinghpur
9. Balasore

10. Bhanjanagar
11. Angul
12. Rayagada

PUNJAB

1. Amritsar
2. Jalandhar
3. Ludhiana
4. Patiala

RAJASTHAN

1. Jaipur
2. Chomu
3. Phulera
4. Kotputli
5. Dausa
6. Ajmer
7. Udaipur
8. Pali
9. Lalsot
10. Bari
11. Kota
12. Jodhpur
13. Bikaner
14. Bhitwara
15. Dungarpur
16. Ganganagar
17. Choksu
18. Sambhar
19. Todabhim
20. Rajakhera
21. Karoli

SIKKIM

1. Gangtok
2. Singtam
3. Rangpo
4. Rhenock
5. Rongli
6. Gyalshing
7. Soreng

8. Sombaria
9. Dentam
10. Mangan
11. Namchi
12. Ravangla
13. Jorethang
14. Melli

TAMIL NADU

1. Tiruppur
2. Trichy
3. Salem
4. Tirunelveli
5. Tiruvottiyur
6. Tambaram
7. Dindigul
8. Vellore
9. Kumbakonam
10. Thanjavur
11. Tiruvannamalai
12. Karur
13. Tuticorin
14. Rajapalayam
15. Sivakasi
16. Avadi
17. Ambattur
18. Alandur
19. Kanchipuram
20. Nagercoil
21. Kamarapalayam
22. Pallavaram
23. Coimbatore
24. Madurai
25. Cuddalore

TRIPURA

1. Amarpur
2. Udaipur
3. Belonia

4. Sabrron
5. Agartala
6. Sonamura
7. Khowai
8. Teliamura
9. Ranirbazar

UTTAR PRADESH

1. Agra
2. Mathura
3. Meerut
4. Ghaziabad
5. Hapur
6. Kanpur
7. Farukhabad
8. Varanasi
9. Unnao
10. Gorakhpur
11. Moradabad
12. Bareilly
13. Shahjahanpur
14. Allahabad
15. Fatehpur
16. Rae Bareilly
17. Behraich
18. Faizabad
19. Ferozabad
20. Jhansi
21. Haldwani
22. Dehradun
23. Aligarh
24. Mirzapur
25. Lucknow

WEST BENGAL

1. Balurghat
2. Basirhat
3. Beldanga
4. Gangarampur
5. Habra

6. Haldia
7. Kalimpong
8. Kharagpur
9. Haldibari
10. Krishna Nr.
11. Kurseong
12. Medinipur
13. Mirik
14. Navadwip
15. Mekliganj
16. Raiganj
17. Siliguri
18. Tarakeshwar
19. Ashoknagar-Kalyangarh
20. Kalna
21. Raghunathpur
22. Islampur
23. Diamond Harbour
24. Berhampur
25. Taki
26. Asansol
27. Calcutta

ANDAMAND AND NICOBAR ISLANDS

1. Port Blair

CHANDIGARH

1. Chandigarh

DAMAN & DIU

1. Daman
2. Diu

DADRA & NAGAR HAVELI

1. Silvassa

DELHI

1. Delhi

PONDICHERY

1. Pondicherry
2. Mahe
3. Yanam
4. Oulgaret

Statement-II*Urban Basic Services for the Poor (UBSP)**Statement showing Yearwise Central Share Released (1995-96 To 1997-98)*

(Rupees in Lakhs)

S.No	Name of State/UT	1995-96	1996-97	1997-98
1	2	3	4	5
1.	Andhra Pradesh	260.10	208.85	88.00
2.	Arunachal Pradesh	5.50	—	—
3.	Assam	5.50	11.00	—
4.	Bihar	101.80	135.70	—
5.	Goa	16.50	16.50	5.50
6.	Gujarat	48.15	96.35	50.85
7.	Haryana	29.30	26.85	8.65
8.	Himachal Pradesh	11.00	11.00	5.50
9.	Jammu & Kashmir	—	—	—
10.	Karnataka	94.95	63.30	—
11.	Kerala	70.85	65.30	48.40
12.	Madhya Pradesh	174.20	116.15	97.25
13.	Maharashtra	133.00	44.35	—
14.	Manipur	16.50	11.00	5.50
15.	Meghalaya	17.60	14.50	11.00
16.	Mizoram	17.60	16.50	11.00
17.	Nagaland	—	—	—
18.	Orissa	30.60	20.40	23.35
19.	Punjab	16.45	16.45	8.65
20.	Rajasthan	107.10	71.40	39.95
21.	Sikkim	8.25	16.50	11.00
22.	Tamil Nadu	108.45	216.90	189.85
23.	Tripura	5.25	5.50	5.50
24.	Uttar Pradesh	282.45	368.95	127.90
25.	West Bengal	136.45	178.95	52.75
26.	A & N Islands	13.75	—	—

1	2	3	4	5
27.	Chandigarh	—	18.30	18.30
28.	D & N Haveli	27.45	09.15	9.15
29.	Daman & Diu	—	9.15	18.30
30.	Delhi	11.00	11.00	—
31.	Pondicherry	—	—	5.50
Total		1750.00	1780.00	841.85

**Upto 30.11.97 whereafter the scheme subsumed into SJSRY.

[Translation]

Modernisation of DSP

2043. PROF. RITA VERMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) the names of the works alongwith the dates for which Birla Technical Service was awarded contract for the modernisation of Durgapur Steel Plant alongwith the total amount of the contract;

(b) whether the amount of the contract was increased further;

(c) if so, the reasons therefor;

(d) whether the Comptroller and Auditor General of India had objected to awarding contract to the above company; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) The details of contract awarded to M/s Birla Technical Services under the modernisation project of Durgapur Steel Plant are as under :

S. No.	Package	Date of Contract	Contract Value (Rs. Crores)
*1.	Raw Material Handling Complex	17.3.89	213.89
2.	New Sinter Plant	17.3.89	31.29
3.	Blast Furnace	17.3.89	88.01
4.	Basic Oxygen Furnace	17.3.89	128.41